

**Help from United Nations
Development Programme**

*990 Shri Shiva Chandra Jha: Will the Minister of Finance be pleased to state

(a) the total amount of help received from the United Nations Development Programme to the Indian projects upto the end of the Third Plan,

(b) whether any such help is coming during the Fourth Plan period also,

(c) if so the amount thereof and on what conditions and

(d) the projects in India which would be benefited thereby?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The total technical assistance received by India from the United Nations Development Programme (Technical Assistance and Special Fund Components) till the end of 1965 was approximately \$64 million

(b) Yes Sir

(c) A total amount of approximately \$155 million has so far been allotted upto the end of December, 1968. There are no conditions attached to the assistance except that the proposal or project should be for promoting the economic development of the country

(d) A statement indicating the projects which will be benefited is laid on the Table of the House [Placed in Library See No. LT-933/67]

American Peace Corps

4676 Shri Baburao Patel: Will the Minister of Finance be pleased to state

(a) the nature and amount of benefit derived so far by our country by the help and activities of these Peace Corps Volunteers

(b) from what source and how much money is spent annually on these Peace Volunteers in India,

(c) whether the Government of India contributes any part of expenditure for these Volunteers, and

(d) if so, how much per year?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The Peace Corps Programme is intended to augment middle level man-power resources for developmental activities. Peace Corps volunteers have been employed in fields such as Agricultural Extension, Rural Public Health, Nutrition, Small Industries, Teaching and Minor Irrigation. These volunteers have sought to promote the application of science and technology in the various activities undertaken, in these fields. By living and working with the common people in the rural areas these volunteers seek to demonstrate the practical application of these ideas and motivate the people to apply them in their day to day activities. It is not possible to quantify the benefits of such programmes. The annual report for 1965-66 prepared by the Planning Commission on the activities of foreign volunteer programmes is available in the library of Parliament.

(b) to (d) (i) The expenses on Peace Corps Volunteers in India are met partly by the US Government and partly by the concerned State Governments and the Government of India. The US Government pays the Volunteers a living allowance of Rs 400 per month and also the cost of travel from and to the United States. The State Governments provide simply furnished living accommodation, the use of a bi-cycle and free medical attention. The Central Government provides exemption from payment of income-tax and customs duty on new articles imported by Volunteers for personal use up to a ceiling of Rs 2,250. The Government of India incurs no other expenditure

(ii) The expenditure incurred by the State Governments during 1965-66 was Rs 2,7,497.